

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.105 of 2013

Dated: 25th October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. Appellant (s)

Versus

Rosa Power Supply Co.Ltd. & Anr. ... Respondent (s)

**Counsel for the Appellant (s): Mr. Pradeep Misra
Mr. Shashank Pandit
Mr. Buddy A. Ranganadhan**

**Counsel for the Respondent(s): Mr. Lakshmeesh S. Kamath
Ms. Shally Bhasin for R-1
Mr. Sanjay Singh for R-2**

ORDER

It is reported by the learned counsel for the Appellant as well as the Respondents that in the meeting held on 22nd August, 2013, it was decided that the Appellant would withdraw the Appeal. Accordingly, the request is made by the learned counsel for the Appellant seeking permission for the withdrawal of the Appeal.

Consequently, the permission is granted and Appeal is dismissed as withdrawn. Minutes of the meeting will form part of the records of this Appeal.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt